

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 101  
TP (IBC) No. 1/CB/2022  
(CP (IB) No. 16/KB/2022)  
IA (IB) No. 134/CB/2024

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/S  
Abhijeet Infrastructure Ltd.

.....Applicant

.....Respondent

**Order delivered on 01/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)  
Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. Subrat Mishra, Adv.

For the Respondent

Mr. Souritra Ganguly, Adv.  
Mr. Chitresh Saraogi, Adv.

**ORDER**

**IA (IB) No. 134/CB/2024:**

This is an application filed by the applicant, namely, Abhijeet Infrastructure Ltd., who is respondent in main CP under Section 7 of the IBC, 2016 for staying the proceedings in main petition.

Learned counsel Mr. Souritra Ganguly appeared for the applicant. Learned counsel Mr. Subrat Mishra appeared for the respondent.  
List the matter on 18.07.2024.

**TP (IBC) No. 1/CB/2022 (CP (IB) No. 16/KB/2022):**

Both sides counsel present. IA(IB) No. 134/CB/2024 is pending. List the matter on 18.07.2024 along with pending IA.

Sd

**Balraj Joshi**  
Member (Technical)

Sd

**H.V. Subba Rao**  
Member (Judicial)